CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 364/MP/2019

Subject : Increase in Operation and Maintenance expenses incurred by

NLC Tamil Nadu Power Limited (NTPL) on account of Pay Revision to Executives w.e.f. 1.1.2017, Non-Executives & workmen w.e.f. 1.1.2017 & CISF w.e.f. 1.1.2016 posted to NTPL and other hikes like gratuity ceiling increase & GST impact etc. and to allow the recovery of the same from the beneficiaries of NTPL Power Station for the period 1.4.2014 to

31.3.2019.

Petitioner : NLC Tamil Nadu Power Limited

Respondents : TANGEDCO & 14 ors.

Date of hearing : 27.9.2022

Coram : Shri I.S. Jha, Member

Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Parties Present: Ms. Anushree Bardhan, Advocate, NLCIL

Ms. Surbhi Kapoor, Advocate, NLCIL Shri Anukirat Singh, Advocate, NLCIL Ms. Srishti Kindaria, Advocate, NLCIL Shri Aneesh Bajaj, Advocate, NLCIL

Shri D. Tulasi Kumar, NLCIL

Shri J. Subbiah, NTPL Shri K. Srujan Babu, NTPL

Shri S. Vallinayagam, Advocate, TANGEDCO

Record of Proceedings

During the hearing, the learned counsel for the Petitioner submitted that the present petition has been filed for grant of additional O&M due to increase in the O&M expenses on account of Pay/Wage Revision to Executives w.e.f. 1.1.2017, Non-Executives & workmen w.e.f. 1.1.2017 & CISF w.e.f. 1.1.2016 and other hikes like gratuity ceiling increase & GST impact etc. for the period 1.4.2014 to 31.3.2019. Further, the claim should not be considered in totality, whereas it must be taken on year to year basis.

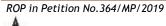
- 2. The learned counsel for the Respondent, TANGEDCO circulated note of arguments and mainly submitted that the 2014-19 Tariff Regulations do not contain any proviso for grant for such reliefs. He also submitted that the claim of the Petitioner towards (a) Pension and (b) Post- Retirement Medical Assistance (PMRA) and (c) GST may be disallowed.
- 3. The Commission, after hearing the parties, directed the Petitioner to file the following additional information, after serving copy to the Respondents, by **20.10.2022**:



- (i) Details of O&M expenses as per norms and on actuals duly audited (bifurcating for Executives with effect from 1.1.2017, Non-Executives & workmen & CISF w.e.f. 1.1.2016 and other hikes including terminal benefits like gratuity etc.,) for the period 1.4.2014 to 31.3.2019 (as per **Annexure-A** enclosed) after including the pay revision impact (employees, and Security personnel, as applicable/claimed) (in both MS Excel and PDF format);
- (ii) Break-up of the actual O&M expenses of Corporate Centre/other offices including pay revision impact (as per **Annexure-B** enclosed) of the generating station for the 2014-19 tariff period (in both MS Excel and PDF format);
- (iii) Break-up of the pay revision impact claimed in respect of employees of the Petitioner and Security Personnel stationed at the generating station and Corporate Centre/other offices employee cost allocated to the generating station (as per Annexure-C enclosed);
- (iv) Comparative table indicating the actual O&M expenditure incurred versus the normative O&M allowable/allowed to the generating station for the period from 1.4.2014 to 31.3.2019:
- 4. The Respondents are permitted to file their replies, on or before **4.11.2022** after serving copy to the Petitioner, who may file its rejoinder, if any, by **11.11.2022**. The parties shall ensure the completion of pleadings within the due dates mentioned and no extension of time shall be granted for any reason.
- 5. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)



Annexure A

Amount (Rs.in									
Sl. No.	Items	2014-15	2015-16	2016-17	2017-18	2018-1			
1	Consumption of stores & spares								
2	Repair & Maintenance								
3	Insurance								
4	Security								
5	Water Charges								
6	Administrative Expenses								
6.1	Rent								
6.2	Electricity charges								
6.3	Travelling & Conveyance								
6.4	Communication Expenses								
6.5	Advertising								
6.6	Foundation Laying & Inauguration								
6.7	Donation								
6.8	Entertainment								
6.9	Filing fee								
	Subtotal Administrative Expenses								
7.0	Employee Cost								
7.1.1	Salaries, Wages & Allowances								
7.1.2	Pension								
7.1.3	Gratuity								
7.1.4	Provident Fund								
7.1.5	Leave Encashment								
,,,,,									
7.2	Staff welfare expenses								
7.2.1	-Medical expenses on								
, .2.1	superannuated								
	employees								
7.2.2	-Medical expenses on regular								
,,_,_	employees & others								
7.2.3	-Uniform/Livries & safety								
	equipment								
7.2.4	-Canteen expenses								
7.2.5	-Other staff welfare expenses								
,,=,,	Subtotal (Staff welfare Expenses)								
	~ · · · · · · · · · · · · · · · · · · ·								
7.3	Productivity linked Incentive								
7.4	Expenditure on VRS								
7.5	Ex-gratia								
7.6	Performance Related Pay (PRP)								
,.0	Sub Total (Employee Cost)								
8	Loss of Store								
9	Provisions								
10	Prior Period Expenses								
11	Corporate Office expenses								



	allocation			
12	Others			
12.1	Rates & Taxes			
12.2	Water cess			
12.3	Training & recruitment expenses			
12.4	Tender Expenses			
12.5	Guest house expenses			
12.6	Education expenses			
12.7	Community Development Expenses			
12.8	Ash utilization expenses			
12.9	Books & Periodicals			
12.10	Professional Charges			
12.11	Legal expenses			
12.12	EDP Hire & other charges			
12.13	Printing & Stationery			
12.14	E .			
12.15	Č			
12.16	Bank charges			
12.17	Claims/advances written off			
	Hiring of vehicle			
12.19	Payment to auditors			
12.20	Misc. Expenses			
	(Break-up of Misc.)			

Annexure B

	Details of corporate center expenses allocated to various operating stations									
					ınt (Rs. i					
	PARTICULARS/ YEAR	2014-15	2015-16	2016-17	2017-18	2018-19				
	Total Expenses of CC & RHQs-(A)									
	Transferred to Construction Projects -(B)									
	Transferred to any other business activity - (C)									
	Expenses related to stations under operation									
	(D)=(A)-(B)-(C)									
	Head Wise Details of D									
1	Employee Expenses									
A	Salaries, Wages and Allowance									
В	Staff Welfare Expenses									
С	Productivity Linked Incentive									
D	Expenditure on VRS									
Е	Ex-Gratia									
2	Administrative Expenses									
A	Repair and maintenance									
В	Training and Recruitment									
С	Communication									
D	Travelling and Conveyance									
Е	Rent									
F	Others -Break Up as per details given below: Advertisement and publicity Books & Periodicals									
f-1	Advertisement and publicity									
f-2	Books & Periodicals									



f-3	EDP Hire and other charges					
f-4	Education expenses					
f-5	Ent. and hospitality					
f-6	Fin Expenses-IndÁS					
f-7	Guest house expenses					
f-8	Hiring of Vehicles					
f-9	Insurance					
f-10	Legal Expenses					
f-11	Miscellaneous Expenses					
f-12	Community development Exp.					
f-13	Others.					
f-14	Payment to auditors					
f-15	Power Charges					
f-16	Printing and Stationery					
f-17	Prof chg & cons fees					
f-18	R&D EXPS					
f-19						
f-20	Tender expenses					
f-21	Trpt Veh running Exp.					
f-22	Water charges					
f-23	Workshop & Conf. Exp.					
	Sub Total (Administrative Expenses)					
3	Security					
4	Donations					
5	Provisions					
6	Depreciation					
7	Prior period expenses					
8	Total Expenses from 1-7					
	Less Recoveries (if any)					
9	Expenses related to Operation - D					
	ALLOCATION TO OPERATIONAL STAT	TONG				
DECLAR			ATT OCA	TED 1		DIOTIC
	LS OF CORPORATE CENTRE EXPE	NSES A	ALLOCA	TED 1	i'O VAI	RIOUS
OPERA	TING STATIONS					
				Amou	ınt (Rs. i	n lakh)
	PARTICULARS/YEAR	2014-15	2015-16	2016-17	2017-18	2018-19
S.No	Name of The Unit/Station					
	Operational Station (1)					
	Operational Station (2)					
	· · · · · · · · · · · · · · · · · · ·	1	1	1	1	

Annexure C

FORMAT FOR CLAIMING WAGE REVISION IMPACT YEARWISE IMPACT OF REVISION IN SALARIES

Wage revision impact on employee cost of Generating Station

wage revision impact on employee cost of Generating Station										
Component	2016-17			2017-18			2018-19			
	Pre	Post	Wage	Pre	Post	Wage	Pre	Post	Wage	
	Revised	Revision	revision	Revised	Revision	revision	Revised	Revision	revision	
			Impact			Impact			Impact	
1.1 Basic Pay										
1.2 Dearness										
Allowance										
1.3 HRA										



1.4 Allowances					
Perquisites					
1.5 PRP/Ex Gratia					
2.1 Super					
Annuation Benefits					
(PF, Pension &					
PRMS)					
2.2 Gratuity					
2.3 Leave					
encashment					
(HPL/EL)					
Total					
Less: EDC					
Net employee cost					

Wage revision impact on Corporate Centre cost of Generating Station

Component	2016-17			2017-18			2018-19		
	Pre	Post	Wage	Pre	Post	Wage	Pre	Post	Wage
	Revised	Revision	revision Impact	Revised	Revision	revision Impact	Revised	Revision	revision Impact
CC Expenses									
1.1 Basic Pay									
1.2 Dearness									
Allowance									
1.3 HRA									
1.4									
Allowances &									
Perquisites									
1.5 PRP/Ex									
Gratia									
Total									

